

(OUT TODAY)

ITEM NO.1606

COURT NO.15

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION(S)(CIVIL) NO(S). 3122/2024

SONALI GOSWAMI

PETITIONER(S)

VERSUS

SAGAR KHANDELWAL

RESPONDENT(S)

(FOR ADMISSION and IA No.267607/2024-EX-PARTE STAY
IA No. 267607/2024 - EX-PARTE STAY)

Date : 22-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Ms. Vishakha, AOR
Mr. Ajay Gupta, Adv.
Ms. Surbhi Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in four weeks.

2. Dasti, in addition, is also permitted.

3. In the meantime, there shall be stay of further proceedings of petition bearing O.P. No.1583 of 2024 titled as "*Sagar Khandelwal V. Sonali Goswami*", pending before the Court of IInd Additional Family Court Judge at Hyderabad.

(JAGDISH KUMAR)
BRANCH OFFICER

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR